

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling  
SLP,permission to file additional documents)

Date: 23/04/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra,Adv.  
Mr. Rajeev K. Dubey, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

File not received.

Trace out the file and list the matter on 30.04.2010.

(Ashok Menon)  
Registrar

PS